

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

20/12/2018

O.A./260/731/2017

A K TALDI

M.A./260/9/2018

-V/S-

M.A./260/83/2018

M/O RAILWAYS

FOR APPR. ORDER & FOR
AMENDMENT, ON MEMO

ITEM NO:20

FOR APPLICANTS(S) Adv. : Mr. A. Kanungo

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal	
	Ld. Counsel for the Respondents submitted that the relief has been granted to the applicant in the meantime. Ld. Counsel for the applicant agrees to that. In view of this, the O.A. is disposed of being infructuous.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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